

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA APNTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.06.2021 AT 11.00 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 4/7/AMR/2021
NAME OF THE COMPANY	Saradambika Power Plant Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Renewable Energy Development Agency Ltd
NAME OF THE RESPONDENT(S)	Saradambika Power Plant Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Time given to file counter in the event counter is not filed by the next date of hearing. The right to file his counter is forfeited and appropriate orders will be passed. List the matter on 25.06.2021.


MEMBER (JUDICIAL)